

**THE BANKING SERVICE COMMISSION
(REPEAL) ACT, 2003**

No. 29 OF 2003

[30th April, 2003.]

An Act to repeal the Banking Service Commission Act, 1984.

BE it enacted by Parliament in the Fifty-fourth Year of the Republic of India as follows:—

- 1. This Act may be called the Banking Service Commission (Repeal) Act, 2003.**
- 2. The Banking Service Commission Act, 1984 is hereby repealed.**

Short title.

Repeal of
Act 44 of
1984.